

(b) On South Central Railway the vacancies as mentioned in reply to part (a) above are being filled by departmental candidates. On Central Railway due to progressive completion of construction activities a number of IOWs have been rendered surplus the re-employment of whom has to take precedence over recruitment.

(c) No, Sir.

(d) It has not been found feasible to appoint these candidates on other zones so far.

(e) Does not arise.

[English]

Post Reserved for SC/ST

3049. SHRI ANADI CHARAN DAS:

Will the Minister of RAILWAYS be pleased to state:

As on	Group 'C'			Group 'D'		
	SC	ST	Total	SC	ST	Total
1.4.94	1116	1366	2482	513	797	1310
1.7.94	879	671	1550	381	651	1032

It will be noted that in the first three months of 1994-95, an improvement of 38% in Group 'C' and 17% in Group 'D' was achieved.

(b) The backlog exists mainly due to:

- (i) non-availability of SC/ST candidates in technical categories in the zone of consideration.

(a) the total number of posts reserved*for SCs and STs lying vacant in the South Eastern Railway at present; and

(b) the reasons for not filling up of those vacancies so far?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) The backlog of SC/ST vacancies were as under:

Recruitment:

The backlog is 'Nil' for SC & ST in both Group 'C' and 'D' Categories as on 31.3.94.

Promotion:

The backlog has been:

- (ii) Court/CAT cases against reservation orders.

Clearance to Dholpur Power Project

3050. DR. Y.S. RAJASEKHAR REDDY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have accorded clearance to the Dholpur Power Project in Rajasthan;

(b) if so, the details of terms and conditions stipulated therefor; and

(c) the steps being taken by the Government to protect the surrounding environment and the crocodile sanctuary and breeding centre for gharials in Chambal and as well as at Tajmahal, Agra?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Dholpur Thermal Power Project has recently been cleared from the environmental angle. The original proposal of the Project of 750 MW was not found to be environmentally compatible and its proximity to areas of ecological sensitivity and architectural importance. Subsequently the Project Authorities opted for a clean technology which had non become commercially available, and also down the size of the proposal to 360 MW". The clearance is subject to conditions, which include the following:

The proposed plant should be based on clean technology, which has been specified, so as to reduce considerably the gaseous emissions from the stacks. No deviation from this clean technology is to be allowed.

Liquid effluents should be properly treated to conform to the standards stipulated by the State Pollution Control Board. Efforts should be made to recycle/reuse the treated effluents to the maximum extent possible.

Cooling Towers should be provided to eliminate discharge of hot water into the river directly or indirectly.

No liquid effluents from the ash pond should flow into the Chambal river

and waste water should be recycled and "zero discharge" concept should be adopted.

- Fly ash should be utilised to the maximum extent possible.
- A green belt of adequate width and density should be provided all round the power station by utilising the waste water to the extent possible;
- A master plan with zonation should be prepared for Dholpur area by the State Government in order to avoid haphazard growth of industries, human settlements, etc. Expansion of town/industrial estates towards Van Vihar and the Sanctuary as well as the Chambal river should be avoided.
- Adequate number of ambient air quality monitoring stations should be set up between Dholpur and Agra as also near Van Vihar and Sanctuary.

No adverse effects are likely to be caused on the surrounding environment, including the Crocodile Sanctuary and the Taj Mahal, due to the stipulated environmental safeguards and pollution control measure which are to be built into the project, and which are the bases on which clearance has been granted.

**Adarsh Sanskrit Vidyapeedam,
Balussery**

3051. SHRI K. MURALEE DHARAN:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: